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Title: Introduction of the Merchant Shipping (Amendment) Bill, 2015.

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS AND MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI PON RADHAKRISHNAN): Mr. Deputy Speaker, Sir, on behalf of Shri Nitin Gadkari, I beg to move for leave to introduce a Bill further to amend the Merchant Shipping Act, 1958.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Merchant Shipping Act, 1958."

*The motion was adopted.*

SHRI PON RADHAKRISHNAN: Sir, I introduce the Bill.